

(11)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1073/94.

Date of Order: 1-9-94.

Between:

B.Chandrasekhar.

..

Applicant.

and

1. The Chief Postmaster General,  
A.P.Circle, Hyderabad.
2. The Superintending Engineer, Telecom  
Electrical Circle, Chirag Ali Lane,  
Hyderabad.
3. The Chief General Manager, Telecom,  
A.P.Doorsanchar Bhavan, Nampally  
Station Road, Hyderabad.
4. The Superintending Engineer, telecom  
Civil Circle, Chikkadapally, Hyderabad.

..

Respondents.

For the Applicant: Mr. K.Venkateswar Rao, Advocate

For the Respondents: Mr.V.Bhimanna, Addl.CGSC

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN  
AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(ADMN)

The Tribunal made the following Order:-

Admit. The impugned letter No. BDA/20/94-95

dated 24-8-1994 is suspended until further orders.

*AmR*  
Deputy Registrar(J)CC

To

1. The Chief Postmaster General,  
A.P.Circle, Hyderabad.
2. The Superintending Engineer, Telecom Electrical Circle,  
Chirag Ali Lane, Hyderabad.
3. The Chief General Manager, Telecom, A.P.Doorsanchar Bhavan,  
Nampally Station Road, Hyderabad.
4. The Superintending Engineer, Telecom Civil Circle, Chikkadapally, Hyd.
5. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
6. One copy to Mr. V.Bhimanna, Addl.CGSC.CAT.Hyd.
7. One spare copy.

pvm

C.C. today  
19/9/94

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE-CHAIRMAN

AND

A.B.Gouthi

THE HON'BLE MR.R.RANGARAJAN : M(ADM)

DATED: 1-9 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

in  
O.A.No. 1073/94.

(T.A.No.

(W.P.NO

Admitted and Interim directions  
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

